

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 20 of 2012

Dated : 14th August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

JSW Energy Ltd. Appellant(s)

Versus

**Maharashtra State Electricity
Distribution Co. Ltd. & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s) : Ms. Deepa Chawan
Mr. Aditya Divan**

ORDER

We have heard Ms. Deepa Chawan, the learned counsel for the Respondent for some time.

Post the matters for further submissions on **18th September, 2013 at 2.30 p.m.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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